

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) The information is as under:—

Year	Capacity MMT	Actual MMT	% Cap. Utilisation
1995-96	24.400	25.636	105.1
1996-97	24.400	25.136	103.0
1997-98	25.400	27.504	108.3

(b) Refinery-wise MOU crude throughput target of IOC set for 1997-98 was as under

(Figures in thousand tonnes)

Refinery	MOU Crude t'put target 1997-98
Guwahati	900
Barauni	1950
Gujarat	9800
Haldia	4100
Mathura	8000
Dighoi	550
Panipat	100
IOC Total	25400

(c) Overall capacity utilisation for IOCL was higher than 100% during last three years.

Terrorist Activities of ULFA

3718. SHRI U.V. KRISHNAMRAJU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the terrorist activities of ULFA are increasing in Assam;

(b) if so, whether ICO high speed diesel pipeline at Lakhpathar in Uppar Assam has been blown up recently by ULFA on the observation of protest day;

(c) if so, the details thereof;

(d) whether security-men of Central Industrial Security Force were also ambushed near Doba tea estate in Sibsagar district recently;

(e) if so, the steps taken to combat terrorist and insurgent activities in Assam;

(f) whether any blueprint of action plan has been prepared for execution; and

(g) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The violence by ULFA in Assam has been by and large at the same level as the previous year.

(b) and (c) Yes, Sir. ULFA blew up an oil pipeline in Lakhpathar area of Dibrugarh District on Nov. 26, 1998 damaging the pipeline used for bringing processed oil from Digboi Refinery to Tinsukia storage centre.

(d) Yes, Sir.

(e) to (g) The activities of ULFA and other militant organisations are closely monitored. Steps taken/initiated to combat terrorist and insurgent activities in Assam include, *inter-alia*, deployment of Army and Central Para-Military Forces; most seriously affected areas being notified as "disturbed area"; secessionists/extremist/militant groups being banned, and strengthening and upgradation of the intelligence machinery. Assistance has also been provided for modernisation of State Police in the region.

Expert Group on Consumer Protection Act, 1986

3719. SHRI R.S. GAVAI:
PROF. AJIT KUMAR MEHTA:
SHRI RAJBANSHI MAHTO:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5980 on July 28, 1998 regarding recommendation of Expert Group on Consumer Protection Act, 1986:

(a) whether the Government have since examined the recommendations of the Expert-Group to revise the Consumers Protection Act, 1986;